

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.392 OF 2017

IN THE MATTER OF:

Gireesh Kumar Sanghi & Anr .

Appellant

Vs

Ravi Sanghi & Ors

Respondents

Mr. Harshal Kumar, Advocate for the Appellant.

Mr. Arun Kathpalia, Mr. Anirudh Wadhwa, Mr. Abhishek Iyer, Advocates for Respondent No.1 to Respondent No.4.

Mr. Y. Suryanarayana, Advocate for Respondent.

Mr. Aditya Bakshi Advocate for Respondent.

And

COMPANY APPEAL(AT) NO.393 OF 2017

IN THE MATTER OF:

Gireesh Kumar Sanghi & Anr

Appellant

Vs

AGA Publications Ltd & Ors

Respondents

Mr. Harshal Kumar, Advocate for the Appellant.

Mr Arun Kathpalia, Mr. Anirudh Wadhwa, Mr. Abhishek Iyer, Advocates for Respondent No.8-11.

Mr Y. Suryanarayana, Advocate for R2 to R7.

Mr. Aditya Bakshi, Advocate for R19.

ORDER

26.02.2021- The composition of Bench is changed, therefore, we have to hear the matter afresh. Learned counsel for the appellant is seeking adjournment as the arguing counsel is not available.

Prayer allowed. Let the matter be fixed for hearing on **24th March, 2021.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Kanthi Narahari)
Member (Technical)

Bm/kam